

"That leave be granted to introduce a Bill further to amend the Constitution of India".

MR. DEPUTY SPEAKER : The question is :

"That leave be granted to introduce a Bill further to amend the Constitution of India".

The motion was adopted

SHRI K. LAKKAPA : I introduce* the Bill.

introduce a Bill to provide for the prevention of hoarding of and profiteering in essential commodities of daily use.

MR. DEPUTY SPEAKER : The question is :

"That leave be granted to introduce a Bill to provide for the prevention of hoarding of and profiteering in essential commodities of daily use."

The motion was adopted.

PROF. MADHU DANDAVATE : I introduce the Bill.

16.00 hrs.

LAND ACQUISITION (AMENDMENT)
BILL*

(Amendment of Section 11 etc).

PROF. MADHU DANDAVATE (Rajapur) : I beg to move for leave to introduce a Bill further to amend the Land Acquisition Act, 1984.

MR. DEPUTY SPEAKER : The question is :

"The leave be granted to introduce a Bill further to amend the Land Acquisition Act, 1984,"

The motion was adopted.

PROF. MADHU DANDAVATE : I introduce the Bill.

HOARDING AND PROFITEERING
PREVENTION BILL*

PROF. MADHU DANDAVATE (Rajapur) : I beg to move for leave to

* Published in Gazette of India Extraordinary, Part II, Section 2 dt. 23.3.84.

16.01 hrs

LOKPAL BILL*

PROF. MADHU DANDAVATE (Rajapur) : I beg to move for leave to introduce a Bill to make provision for the appointment and functions of an authority named Lokpal for the investigation of administrative acts in certain cases and for matters connected therewith.

MR. DEPUTY SPEAKER : The question is :

"That leave be granted to introduce a Bill to make provision for the appointment and functions of an authority named Lokpal for the investigation of administrative acts in certain cases and for matters connected therewith."

The motion was adopted.

PROF. MADHU DANDAVATE : I introduce the Bill.**

* Published in Gazette of India Extraordinary, Part-II. Section 2 dated 23.3.1984.

** Introduced with the recommendation of the President.